

The question is :

"That leave be granted to introduce a Bill to provide for population control through compulsory sterilisation of certain persons, measures for promoting small family norm and for matters connected therewith."

The motion was adopted

DR. T. SUBBARAMI REDDY : I introduce the Bill.

15.54 hrs.

CONSTITUTION (AMENDMENT) BILL

Amendment of Eighth Schedule

[Translation]

PROF. RASA SINGH RAWAT (Ajmer) : Mr Chairman, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

[English]

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India"

The motion was adopted

[Translation]

PROF. RASA SINGH RAWAT : I introduce the Bill

15.54½ hrs.

PRIVATE MEMBERS'

Resolution Re. Unemployment

[English]

MR. CHAIRMAN : The House shall now take up further discussion of the Resolution moved by Shri Prabhu Dayal Katheria.

The time allotted is three hours.

Time already taken is two hours.

Now, Shri Ompal Singh - Absent, Shri R.L.P. Verma - absent, Shri Santosh Kumar Gangwar - absent.

Now, Shri Radha Mohan Singh.

[Translation]

SHRI RADHA MOHAN SINGH (Motihari) : Mr. Chairman, Sir, The resolution moved by my friend, Sh. Prabhu Dayal Katheria contains the most burning question facing the country. On this question of unemployment, all the hon. Members of this House

should think jointly and try to find a solution to it. We have about five crore educated unemployed people in the country who have got their names registered but a large number of them living in villages do not reach the employment exchanges. If we add the number of the uneducated unemployed people living in villages to the total number of the unemployed, we will find that we have a large army of the educated and uneducated unemployed people in country. This large army of the unemployed is increasing in its number very fast.

Besides, terrorism, poverty and starvation are also keeping pace with this monster of unemployment.

All the Governments since independence, made announcements that they would solve the problem of unemployment by setting up a network of small scale industries in the country... (Interruptions)

[English]

SHRI SURESH PRABHU (Rajapur) : Who is the Minister who is going to reply to this debate? Is he present here in this House?

MR. CHAIRMAN : One Minister should be present at any given point of time. So, he is here.

PROF. RASA SINGH RAWAT (Ajmer) : Is he noting down anything? Is he aware of the responsibility?

MR. CHAIRMAN : You cannot question that. He is the Minister. He is the Rt. hon. Member as you are.

SHRI G.M. BANATWALLA (Ponnani) : How many State Ministers are equal to one Cabinet Minister?

MR. CHAIRMAN : You calculate yourself.

SHRI G.M. BANATWALLA : Where is he? You call him or send the Minister to call him.

MR. CHAIRMAN : He is the Cabinet Minister.

[Translation]

SH. RADHA MOHAN SINGH : I was stating that all the Governments that came into power in this country after independence made announcements that they would solve the problem of unemployment by setting up networks of small industries in the country. In this connection, a committee was formed in under the chairmanship of Shri T.R. Naik in 1991, which was assigned the task of making a special study and reassessment and to submit its report so as to meet the need of providing working capital to small-scale industries through the Reserve Bank of India.

On the 15th Dec. 1995, when an hon'ble Member raised a question about the committee formed for protection and promotion of small scale industries in this House, it was stated in the reply that the single window scheme of the Small Scale Industries Development Bank of India would be implemented in the districts and it would be ensured that no delay takes place in the sanction and distribution of loans to the